NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

62. MA 3589/2019 In TCP 116/2014

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2022

NAME OF THE PARTIES: - Ashok Rao
V/s
Hotel Ratnasoham Pvt. Ltd

APPEARANCES: -
FOR THE APPLICANT : Absent
FOR THE RESPONDENT : Adv Valimbe

Section: 397-398 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **10.11.2022** for hearing.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

Manish Tiwari